

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 21.10.2022 (FRIDAY)

COURT-IV

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1359 of 2019 & I.A. No. 3688 of 2019	Abhishek Soin Vs. State Bank of India & Ors	Rohit Suri	Sangeeta Singh-R1 Abhishek Anand-RP

For Hearing

2.	Comp. App. (AT) (Ins) No. 46 of 2020 & I.A. No. 3133, 3259 of 2022	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
3.	Comp. App. (AT) (Ins) No. 1122 of 2020	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
4.	Comp. App. (AT) (Ins) No. 1123 of 2020	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
5.	Comp. App. (AT) (Ins) No. 11 of 2021 & I.A. No. 27 of 2021	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kriya Sinha-R3 Pranati Bhatnagar-R5 & R6
6.	Comp. App. (AT) (Ins) No. 27 of 2021	Anish Niranjana Nanavaty Resolution Professional Reliance Communications Infrastructure Limited Vs. Patrimoine Expo Private Limited & Ors.	Misha	Zain A. Khan Sumit Batra Kumar Anurag Singh Kausar Husain-R1 Kausar Husain-R2 Ankit Lohia-R3

7.	Comp. App. (AT) (Ins) No. 931 of 2021	Posco India Pune Processing Center Pvt. Ltd. Vs. Dhaval Jitendra Kumar Mistry Resolution Professional Of M/S Poggenamp Nagarsheth Powertronics Pvt. Ltd. & Ors.	M V Kini	Atul Sharma-R1 Anushree Kapadia- R2
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By order of Hon'ble Chairperson
-sd/-
Registrar